

VENTIONAL ENERGY SOURCES be pleased to state :

(a) whether the people of Delhi are facing acute shortage of electricity which is also affecting the industries as a result of which the country is incurring heavy loss; and

(b) if so, the reasons for the continuous shortage of electricity and the details of the steps taken so far to remove this shortage and the outcome thereof

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) and (b) The shortfall of 1.5% in the availability of energy and 3.7% to 10.1% in the peak load in Delhi during April-June, 1991 were met by suitable load management and enforcing peak period restrictions on industries.

The steps taken to improve the power supply position in Delhi include strengthening and augmentation of transmission and distribution system of various voltage levels, installation of 3x34.07 MW Waste Heat Recovery Units at the existing Gas Turbines of DESU and a 400 KV Transmission Ring around Delhi. Setting up of a 800 MW Gas based Power Station in Delhi is also envisaged in the 8th Plan subject to the availability of resources.

[English]

VAYUDOOT SERVICES IN MADHYA PRADESH

902. **SHRI S. B. SINGH :** Will the Minister of **CIVIL AVIATION AND TOURISM** be pleased to state :

(a) whether the Government propose to review the Vayudoot services in Madhya Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV

RAO SCINDIA) : (a) to (c) For commercial and operational reasons, Vayudoot has been forced to reduce its network drastically in various States of the country. There is no proposal to extend the services of Vayudoot.

ADMINISTRATION OF THIRUVANANTHAPURAM INTERNATIONAL AIRPORT

903. **SHRI V. S. VIJAYARAGHAVAN :** Will the Minister of **CIVIL AVIATION AND TOURISM** be pleased to state :

(a) whether there is any differences between the International Airports Authority of India and the National Airports Authority on the administration of the Thiruvananthapuram Airport;

(b) if so, the steps taken by the Government to resolve the differences; and

(c) the details of foreign airlines operating to and from the Thiruvananthapuram airport ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) There is no differences between the International Airports Authority of India and the National Airports Authority on the administration of the Thiruvananthapuram Airport.

(b) Does net arise.

(c) Gulf Air and Air Sri Lanka are operating to and from the Thiruvananthapuram Airport.

IMPORT OF PETROLEUM

904. **SHRI SUSHIL CHANDRA VERMA :** Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state :

(a) the quantity of petroleum imported during 1990 and how much of it has come from the Islamic countries;

(b) the year-wise projected imports and indigenous production of petroleum by 2001 AD;

(c) whether feasibility study has been made to reduce consumption of petroleum oil by an accelerated growth of indigenous power generation; and

(d) if so, the details thereof ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) : (a) About 20.80 MMT crude oil was imported during 1990. Crude Oil imports are effected both under Term Contracts and through Spot purchases. Spot purchases are not always relatable to specific countries.

(b) The imports and indigenous production of crude oil by 2001 AD will depend on the materialisation of the planned projects and the level of demand.

(c) and (d) Certain on going programmes like Rural electrification, Railways electrification and efforts being made in the direction of development of renewable sources of energy are expected to lead to savings in the consumption of petroleum products.

[*Translation*]

STOPPAGE OF NEW TRAINS AT RATLAM

905. SHRI DILEEP SINGH BHURIA : Will the Minister of RAILWAYS be pleased to state:

(a) whether two new trains services are being introduced between Delhi and Bombay;

(b) whether there is a demand for providing stoppage of these trains at Ratlam junction; and

(c) if so, the action proposed to be taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) 2953/2954 New Delhi-Bombay A.C. Express (Tri-weekly) have been introduced w.e.f. 1-7-1991.

(b) Yes, Sir.

(c) The Stoppage is not being provided.

[*English*]

PROVIDING OF HALT AT STATIONS (THANE DISTRICT)

906. PROF. RAM KAPSE : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to provide halt at Dombivli Station (Thane District) for all passenger trains and at Thane station for all mail/express trains to and from Bombay VT for the benefit of passengers.

(b) if so, by when; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) Does not arise.

(c) Due to operational exigencies.

SETTING UP OF GAS BASED POWER PLANT IN MADHYA PRADESH

907. SHRI DIGVUAYA SINGH : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether a 550 Km. long gas pipeline passes through Madhya Pradesh;

(b) if so, whether the proposal to set up gas based power plants in the State is pending approval and if so, since when; and

(c) the time by which sanction is likely to be accorded for setting up of gas based power plants in Madhya Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) Yes, Sir.